

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 02.06.2025 TO 06.06.2025

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/2654-2656/2012	F.O/50737-50739/2025	02.06.2025	02.06.2025
2.	C/50760/2020	F.O/50822/2025	05.06.2025	06.06.2025
3.	C/55675/2023	F.O/50823/2025	05.06.2025	06.06.2025
4.	C/50071/2024, C/55676/2023	F.O/50825-50826/2025	05.06.2025	06.06.2025
5.	C/52124/2022, C/51488/2022	F.O/50827-50828/2025	05.06.2025	06.06.2025
6.	C/51117/2022	F.O/50829/2025	05.06.2025	06.06.2025
7.	C/54048-54049/2018, C/54017/2018, C/53368/2018	F.O/50830-50833/2025	04.06.2025	06.06.2025
8.	C/51120/2022	F.O/50834/2025	05.06.2025	06.06.2025
9.	C/50557-50558/2024	F.O/50835-50836/2025	05.06.2025	06.06.2025
10.	C/51671/2021	F.O/50837/2025	04.06.2025	06.06.2025
11.	C/52332/2019	F.O/50843/2025	05.06.2025	06.06.2025
12.	C/51624/2019, C/52061/2019	F.O/50844-50845/2025	05.06.2025	06.06.2025
13.	C/50951/2021	F.O/50846/2025	05.06.2025	06.06.2025
		MISC ORDER NO.		
1.	C/50536/2024	M.O/50538/2025	04.06.2025	06.06.2025
2.	C/52421/2019	M.O/50539/2025	05.06.2025	06.06.2025
3.	C/50769/2025	M.O/50550/2025	04.06.2025	06.06.2025

Handwritten signature
 DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.